

oil palm cultivation has been taken up in Kerala. So far an area of 3705 hectares have been planted there.

Steps to Contain Economic Crime

222. SHRI MANIK REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether Government are considering to set up a commission for economic crimes on the pattern obtaining in Sweden with a view to contain economic crimes ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDANA POOJARY) :

(a) : No, Sir.

(b) : Does not arise.

Supreme Court Judgement Regarding section 80-J of Income Tax Act.

223 : SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state ;

(a) whether Government have since studied the financial implications of the recent Supreme Court Judgement regarding section 80-J of the Indian Income Tax Act, 1961 defining the basis for calculating the capital employed in an industrial undertaking ;

(b) if so, the steps being taken to recover the resultant tax from the corporate sector amounting to some hundreds of crores of rupees and whether any target date has been set in this behalf, if so, by what time; and

(d) the names of the companies from whom such arrears of tax amounting to Rupees 1 crore and above are outstanding particularly the appellant companies in this case ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI) :

(a) and (b) All the Commissioners of Income-tax in the country have been asked to collect the tax insulting from

the judgement of Supreme Court regarding section 80-J by 31.3.1985 and make special efforts including getting any stay vacated

(c) The number of the appellant companies regarding whom the requisite information will have to be collected from the field formations is very large since this issue has been pending before judicial authorities for several years. In case the requisite information is desired about any particular company, that can be collected and made available to the Hon'ble Member.

In crease in Bank Frauds

224. SHRI G.VIJAY RAMA RAO : Will the Minister of FINANCE be pleased to state :

(a) whether the bank frauds are on the increase due to laxity in nationalised banks ;

(b) whether Government propose to bring out a status paper on various types of bank frauds, misappropriations, etc. by the bank staff and non-bank staff, both for nationalised banks and non-nationalised banks, during the last three years ; and

(c) the remedial steps Government propose to take to decrease, if not eliminate such frauds ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) : Figures of frauds do reflect an increasing trend, This has, however, to be viewed in the context of the vast growth and expansion of the banking system.

(b) : There is no such proposal:

(c) : Banks have been advised to strengthen their monitoring and control systems, improve their house-keeping and vigilance and award exemplary punishment to staff found guilty.

Working of Public Sector Enterprises

225. SHRI Y.S. MAHAJAN : Will the Minister of FINANCE be pleased to state :